श्री नवाब सिंह चौहान: क्या सरकार को यह सूचना है कि दिल्ली में इस प्रेस नोट के निकलने के बाद भी ये दुश्रित्तियां नहीं ली जाती है ? इसका प्रमाण यह है कि इसी हाउस के एक सदस्य के पास ऐसी ११ दुश्रित्तियां जुड़ गई है। क्या सरकार इस सम्बन्ध में कोई ऐसा कदम उठायेगी कि यह दिक्कत नहों।

श्री बी० आर० भगत: जैसा कि मैंने श्रभी कहा, यह दिक्कत बहुत कम हो गई है श्रीर माननीय सदस्य ने जो श्रपनी दिक्कत बताई उनसे मेरी सहानुभूति है श्रीर वे कभी भी इन दुश्रित्रयों को स्टेट बैंक की शखाश्रों म जा कर बदल सकते है।

Shah MOHAMMAD UMAIR: Is the Government aware that because of the non-introduction of half naya paisa, the public has to pay a greater amount in smaller transactions?

SHRI B. R. BHAGAT: It is a suggestion for action.

चोरी से लाये गये सोने का पकड़ा जाना

- *२. श्री नवाब सिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :
- (क) पिछले दो महीनों में देश में चोरी से लाया हुम्रा कितना सोना पकड़ा गया ; ग्रौर
- (ख) कहां कहां, कितना व कितने मूल्य का सोना पकड़ा गया और वह किन किन देशों से ग्राया था ?

†[SEIZURE OF SMUGGLED GOLD

- *2. Shri NAWAB SINGH CHAU-HAN: Will the Minister for Finance be pleased to state:
- (a) the quantity of smuggled gold seized in the country during the last two months; and
- (b) the quantity and value of smuggled gold seized at each place and the names of the countries from where it was smuggled?]

वित्त उपमंत्री (श्री बी० आर० भगत):
(क) सीमा-शुल्क-श्रिधकारियों ने १६५७
के मार्च श्रौर श्रप्रैल के महीनों में चोरी-छिपे
लाया गया कुल १८,५३४ तोला सोना
श्रौर १८४५ सावरेन पकड़े;

(ख) प्रत्येक स्थान पर चोरी-छिपे लाये गये श्रौर पकड़े गये सोने की मात्रा तथा कीमत का श्रौर जिन देशों से सोना चोरी छिपे लाया गया उनके नामों का एक विवरण सभा की मेज पर रख दिया गया है। [देखिए परिशिष्ठ १७, श्रनुपत्र संख्या १]

†[The DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) The total quantity of smuggled gold seized by the Customs authorities during the months of March and April 1957 was 18,534 tolas plus 1,845 Sovereigns.

(b) A statement showing the quantity and value of smuggled gold seized at each place and the names of the countries from where it was smuggled is placed on the Table of the Sabha. [See Appendix XVII, Annexure No. 1].

श्री नवाब सिंह चौहान : क्या सरकार यह बतलाने की कृपा करेगी कि जिन देशों से, जैसे कि गोभ्रा भौर पास्कितान से, भारत में सोना भ्रा रहा है उसको रोकने के लिये उसने क्या क्या प्रयत्न किये हैं भ्रीर उसमें क्या-क्या सफलतायें मिली हैं ?

श्री बी० आर० भगत: श्रभी पिछले महीनों में गोश्रा या पिश्चमी तट से तो नहीं श्राया है, हां, पाकिस्तान से चोरी छिपे सोना लाया गया है श्रौर उसके लिये सरकार ने काफ़ी कार्यवाहियां की हैं, जैसे कि "इंटेलिजेंस" को नये ढंग से लागू किया है श्रौर जो राजस्थान श्रौर पंजाब की बार्डर पुलिम है उनको यह हक दिया गया है कि कस्टम्स श्राफिसर्स की पावर्स उनको होंगी श्रौर इसका नतीजा यह हुश्रा है कि काफ़ी मात्रा में पाकिस्तान से जो सोना श्रा रहा था वह रुका है।

jewellery from people as was evident from the Prime Minister's appeal?

SERI M. VALIULLA: May I know how many persons were arrested in this connection and how many were foreigners among them?

Shri B. R. BHAGAT: I want notice for that.

Shri JASWANT SINGH: We often hear reports about the large quantities of gold that is being smuggled into this country. We hear of two theories. One is the profit motive of the smugglers, and the other is that there is some international conspiracy to harm India's economy. I want to know from the Government what in their view the reason is for the smuggling of such large quantities of gold into this country?

Shri T. T. KRISHNAMACHARI: I have also heard stories similar to those that my hon, friend stated, but until we find that those stories have got some substratum of truth behind them, I am afraid I won't be in a position to answer the question that he has raised.

SHRI JASWANT SINGH: But what is the reason?

Shri T. T. KRISHNAMACHARI: The reason apparently is that the smuggler thinks that he can make money out of it.

Shri M. GOVINDA REDDY: May I know whether the matter was taken up with the Government of Pakistan in order to evolve some co-ordinated measures to prevent this?

Shri T. T. KRISHNAMACHARI: There are border police arrangements between States, but the hon. Member is also aware that these border arrangements between two States do not work as well as they ought to between Pakistan and ourselves.

PANDIT ALGU RAI SHASTRI: May I know as to why the Government is so panicky about gold being smuggled into this country when they want

Shri T. T. KRISHNAMACHARI: The first part of the question I am not in a position to answer. But so far as parity is concerned, the value of gold has been fixed in terms of the value of the rupee, and this we have determined in agreement with the International Monetary Fund, and on that basis our transactions are going on. I think that the rupee value has been correctly fixed, but so far as gold is concerned, it sometimes seems to acquire scarcity value about which we can do nothing.

Shri Prithviral Kapoor: May I know whether the Government is aware that the desire among the people to hoard gold and the attachment of so much sanctity to gold and to the possession of gold are responsible for the rise in the price of gold, and that this inspires people outside to bring gold into this country?

SHRI T. T. KRISHNAMACHARI: My hon. friend knows how to interpret human emotions. Human emotions acquire different forms, sometimes the acquisitive instinct turns towards property, sometimes women and sometimes gold. It happens in various ways.

SHRI R. U. AGNIBHOJ: May I know whether the smugglers were Indians or foreigners and whether the gold was smuggled into this country for value paid or without value being paid?

SHRI T. T. KRISHNAMACHARI: It is the same old story of who killed Cock Robin. If knew who was the smuggler, I would catch him.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is it not a fact that not only women but also men are responsible for this?

SHRI T. T. KRISHNAMACHARI: I apologise for having indirectly said something about women.

35 .

SHRI PRITHVIRAJ KAPOOR: May I know, Sir, whether the insecurity that prevailed in this country for centuries has been responsible for the desire to hoard gold and Government is doing anything bring home to the people that now those days are over, we are a free nation and now we need not hoard gold. We should deposit it with the Government so that it could untilised by them for the development works of the nation.

MR CHAIRMAN: It is a suggestion for action.

श्री नवाब सिंह चौहान : जैसा कि विवरण से जाहिर है, दो महीनों के भ्रन्दर १८ हजार तोला सोना चोरी छिपे भ्राया. १८ लाख रु० की कीमत का । क्या यह सच है कि पकड़े हुये सोने के धलावा भारत में प्रति दिन दस हजार तोला सोना भा रहा है ? क्या सरकार को इसकी सुवना है ?

श्री बी० आर० भगत: यह कहना मुश्किल है कि पकड़े हुये सोने के प्रलावा कितना सोना भ्रारहा है। मंगर जो भ्रांकडे भभी मा० सदस्य ने दिये है वे तो बिल्कूल सच नहीं मालम होते हैं।

DR. P. C. MITRA: May I know how the seized gold was disposed of?

SHRI T. T. KRISHNAMACHARI: It all depends upon the form in which it was got-it might have been taken over by the treasury.

्रीफाइनेन्स कारपोरेशन की स्थापना

- *३. श्री नवाब सिंह चौहान : क्या ित्त मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार रोफ़ाइनेन्स कार-पोरेशन स्थापित करने का विचार रखतो है भौर यदि ऐसा है, तो उसके उद्देश श्रौर उसकी मस्य-मस्य बातें क्या है; ग्रौर
 - (ख) यह किस धन-राशि से स्थापित किया जायेगाः ?

†[Setting up of a Re-Finance Cor-PORATION

- *3. Shri NAWAB SINGH CHAU-HAN: Will the Minister for FINANCE be pleased to state:
- (a) whether Government propose to set up a Re-finance Corporation and if so, what will be the objects and main features of the Corporation; and
- (b) what will be its starting capital?1

THE MINISTER FOR FINANCE (Shri T. T. KRISHNAMACHARI): (a) and (b). The proposal to set up a Corporation to provide mediumterm loan assistance to industries in the private sector is still under consideration. The details which being worked out will be announced shortly.

‡िवित्त मंत्री (श्री टी० टी० कृष्ण-म:चारो) : (क) ग्रौर (ख). ग़ैर सरकारी क्षेत्र में उद्योगों को मध्यम अवधि की ऋण सहायता देने के लिये िंगम की स्थापना का प्रस्ताव ग्रब भी विवासवीन है। इसका ब्योरा तैयार किया जा रहा है, जो शोध्र ही प्रकाशित कर दिय जायगा।]

श्री नवाब सिंह चौहान इस काम के मृताल्लिक क्या प्रेंग्रेन हुई ?

Shri T. T. KRISHNAMACHARI: I have said that I expected to be able to announce the scheme shortly. So far the progress has advanced considera-

SHRI PRITHVIRAJ KAPOOR: May

I know, Sir, whether in those industries which are to be financed by this Re-finance Corporation, films are also considered, and stages too?

SHRI T. T. KRISHNAMACHARI: am not aware, Sir, of the final scheme of the industries covered by this proposal, but I shall certainly put it to

[†]English translation. ‡Hindi translation.